

DIVISION BENCH

ITEM NO.146

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.99/2024, IA No.126/2024 IN CP (IB) No.102/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 29th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VINZEN FINANCE PVT. LTD. V/S ACCORD HYDROAIR (PILKHUWA) PVT. LTD.
UNDER SECTION	7 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 3rd June, 2024.

**-Sd-
(Court Officer)**

29th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*